

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 256
(IB)-452(ND)2017
IA/5039/2020, IA-824/2021

IN THE MATTER OF:
Power2sme Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

JV Strips Ltd. & Ors.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 17.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Prince Mohan Sinha, PCS, Dinesh Mohan Sinha, Advocate,
IA/5039/2020) for Upaj Builcon Private Limited,

ORDER

Renotify this case on 16.04.2021


(T.S. SINGH)
COURT OFFICER